

Scale Industries, Construction Service, Road Transport and other classes;

(b) what is the per capita income calculated by the State Government for the same period for these occupations; and

(c) whether it is a fact that the difference in calculation has caused a loss of rupees 30 crores to the State under the award of the Sixth Finance Commission by way of giving freightage in allocation of Central revenues due a lower per capita income?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA): (a) and (b) A statement is laid on the Table of the House.

(c) No, Sir.

Statement

Estimates of state domestic product for Karnataka from 'manufacturing unregistered', 'construction' and 'transport by other means' for the period 1967-68 to 1969-70 at current prices as prepared by C.S.O. and made available to the sixth Finance Commission are given in Annexure I.

Estimates of state domestic product prepared by the State Government do not give details according to the three sectors mentioned in Part (a). Only a combined estimate for Small Scale Industry and Construction is available and is shown in Annexure II for the 3 years. No separate estimate for Transport by other means is available.

ANNEXURE I

Estimates of state domestic products (SDP) for Karnataka (at current prices) as prepared by the C.S.O.

(Rs. Lakhs)			
Sector	1967-68	1968-69	1969-70
1. Manufacturing : Unregistered	6347	7046	7399
2. Construction	5410	4745	7725
3. Transport by other means	2892	3756	4079
Total SDP	139560	153123	167382
Per Capita (in Rs.)	514	552	591

ANNEXURE II

Estimates of state domestic product (SDP) for Karnataka (at current prices) as prepared by the State Statistical Bureau

(Rs. lakhs)			
Sector	1967-68	1968-69	1969-70
1. Manufacturing : Unregistered	7907	8264	8636
2. Construction			
3. Transport by other means	not available separately.		
Total SDP	124074	136029	142622
Per Capita (in Rs.)	457	490	503

Telephone System in the Country

*114. SHRI MONORANJAN ROY:

DR. K. MATHEW KURIAN:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that the incidence of wrong telephone connections, cross connections, billing out of proportion to the actual number of calls, 'dead' lines and other defects have been on the increase during the last two years;

(b) whether it is also a fact that serious defects have been noticed in the imported equipment; and

(c) if so, what steps Government have taken to rectify the defects in the telephone system?

THE MINISTER OF COMMUNICATIONS (SHRI K. BRAMANANDA REDDY): (a) No, Sir. Observations and statistical data show that there has been no increase in the incidence of wrong numbers, cross connections, billing out of proportion, dead lines and other defects during the last two years.

(b) Some defects have been noticed in the crossbar equipment imported from M/s. B.T.M. Co. of Belgium.

(c) A statement indicating the various steps taken by the Department to keep up

the quality of the Telephone service is placed on the Table of the House.

Statement

Measures in Hand to Improve the Telephone Services

1. Evaluation of the performance of the major telephone systems with a view to pin point the weak spots and their elimination.
2. For improving the performance of the crossbar exchanges upgradation programme is under progress.
3. Laying underground cables in ducts in major cities.
4. Reduction of overhead alignments by laying of cables.
5. Pressurisation of underground cables.
6. Improving the availability of spares in adequate quantity.
7. Providing traffic relief equipment for exchanges where traffic has increased beyond the capacity.
8. Improvements in procedure for handling complaints and faults.
9. Provision of more vehicles for faster movement of maintenance personnel and equipment.
10. Introduction of 'Group maintenance scheme' to improve the performance of small Automatic exchanges.
11. Refresher training to the staff with a view to improve their efficiency.
12. Enforcing performance of all maintenance routine tests.

Loss to violence in States

•115. SHRI SHYAMLAL GUPTA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) what is the estimated loss of property suffered by various States due to disruptive activities resulting in violence during the last year: and

(b) what is the nature of Central assistance, if any, given to these States during that period?

THE MINISTER OF HOME AFFAIRS (SHRI UMASHANKAR DIKSHIT): (a) and (b) Facts are being ascertained and will be laid on the Table of the House.

Netaji Enquiry Commission

•116. SHRI MAHAVIR TYAGI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) by when the Netaji Enquiry Commission is expected to submit its report to Government: and

(b) what is the amount of expenditure so far incurred on the Commission?

THE MINISTER OF HOME AFFAIRS (SHRI UMASHANKAR DIKSHIT): (a) The Commission is expected to submit its report by the end of June, 1974.

(b) An expenditure of about Rs. 7.58 lakhs was incurred till the end of March, 1974.

Promotion in Indian Statistical Services

•117. SHRI N. H. KUMBHARE: Will the PRIME MINISTER be pleased to state:

la) whether a sonioiity list has been drawn up for promotion from Grade IV to Grade III in Hie Indian Statistical Services;

(b) what is the number of cases where employees have been selected superceding their seniors luring the last three years; and

(c) what are the reasons for such supersessions:"

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA): (a) Yes, Sir.

(b) and (c) The cases of three Grade IV officers who in 1908 were not found suitable for promotion to Gade 111 were reviewed In 1972 and they were placed at the bottom of the earlier Select List because of their previous rejection.